

CENTRAL ADMINISTRATIVE TRIBUNAL

ERNAKULAM BENCH

O.A No. 536/93

Thursday this the 27th day of January, 1994.

CORAM:

THE HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

THE HON'BLE MR.P.V.VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

1. K.V.Venugopalan,
Commercial Clerk,
S.Railway,
Ernakulam Town,
Kochi-18.
2. K.P.John,
Commercial Clerk,
S.Railway,
Ernakulam Town,
Kochi-18.

.. Applicants

By Advocate Mr.K.A. Abraham

vs.

1. Union of India represented
by the Secretary,
Railway Board,
Rail Bhavan,
New Delhi.
2. Divisional Railway Manager,
Trivandrum Railway Division,
Trivandrum.
3. The Divisional Personnel Officer,
Trivandrum Railway Division,
S.Railway, Trivandrum.

.. Respondents

By Advocate Mr. Thomas Mathew Nellimoottil

ORDER

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN:

Applicant and two others moved this Tribunal separately for similar reliefs. Relief sought is grant of seniority in the category of Sr.Commercial Clerks. In O.A. 1245/93 we directed the representation filed by the applicants therein to be considered and appropriate orders passed. Representation Annexure.4 is for same reliefs. Third respondent is directed to consider Annexure.4 and pass appropriate orders thereon within five weeks

from today also bearing in mind the orders passed in O.A. 1245/93.

2. Application is allowed as above. No costs.

Dated the 27th January, 1994.

P.V.Venkatakrishnan
P.V.VENKATAKRISHNAN
ADMINISTRATIVE MEMBER

Chettur Sankaranair
CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

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